

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. IA 575/2021 in C.P.(IB)-3589(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Shree Agencies
V/s
Borkar Colorpacks Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Counsel, Vedanshi Shah appeared for the Liquidator through VC.

Due to paucity of time matter could not be taken up on board. List all these matter on **12.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)